

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/392/2023 IA (IBC)/663/2024 in Company Petition IB/234/2022
NAME OF THE COMPANY	NCC Limited
NAME OF THE PETITIONER(S)	Ooraj Energy Engineering Services (Hyderabad) Pvt Ltd
NAME OF THE RESPONDENT(S)	NCC Limited
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/392/2023

Present: Ld. Counsel Ms. Rithika Reddy for the Applicant.

Ld. Counsel Mr. Raja Shekar Rao Salvaji for the Respondent.

Matter is adjourned to 25.06.2024.

IA (IBC)/663/2024

Present: Ld. Counsel Ms. Rithika Reddy for the Applicant.

Ld. Counsel Mr. Raja Shekar Rao Salvaji for the Respondent.

Last opportunity is granted for filing of Counter. **Matter is adjourned to
25.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)